

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
(Criminal Appellate Jurisdiction)

**Criminal Appeal (DB) No. 511 of 2009, Criminal Appeal (DB) No. 1053 of 2009 with Criminal Appeal (DB) No. 1016 of 2009, Criminal Appeal (DB) No. 880 of 2014 with Criminal Appeal (DB) No. 864 of 2014, Criminal Appeal (DB) No. 356 of 2016, Criminal Appeal (DB) No. 842 of 2017, Criminal Appeal (DB) No. 394 of 2019, Criminal Appeal (DB) No. 638 of 2016 with Criminal Appeal (DB) No. 288 of 2016 with Criminal Appeal (DB) No. 1374 of 2016**

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(Through V.C.)

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR  
HON'BLE MR. JUSTICE RATNAKER BHENGRA**

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**Dated: 8<sup>th</sup> September, 2021**

These matters shall remain on Board alongwith the matters listed in the main cause-list dated 09.09.2021, to be taken up in seriatim.

Sd/-  
(Shree Chandrashekhara, J.)  
Sd/-  
(Ratnaker Bhengra, J.)

sudhir